

**14.12 hrs.**

**Title:** Introduction of the Constitution (Amendment) Bill, 2000. (Amendment of article 81, etc.)

SHRI ANANT GANGARAM GEETE (RATNAGIRI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI ANANT GANGARAM GEETE : Sir, I introduce the Bill.

---

\_\_\_\_\_ \*Published in the Gazette of India, Extraordinary, Part-II, Section 2, dated 25.8.2000.

SHRI SURESH KURUP (KOTTAYAM): Sir, you kindly allow me to speak. Sir, would you allow me after Private Members' Business?...(*Interruptions*)

**संसदीय कार्य मंत्री तथा सूचना प्रौद्योगिकी मंत्री (श्री प्रमोद महाजन) :** चार बजे देखेंगे। अभी क्या चेयर से लिखकर आइवसन लेना चाहते हैं?